

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 348
ANSWERED ON 20/07/2021

INCREASING MAN-DAYS UNDER MGNREGA

348. SHRI RAVIKUMAR D.:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and the total number of man-days going to be generated in 2021-22 with the amount allocated to Mahatma Gandhi National Rural Employment Guarantee (MGNREG) Act;
- (b) the details of the allocation of fund under MGNREGA during the year 2020-21 State-wise, and
- (c) the steps taken by the Ministry to verify the implementation of the guidelines given by the Government in implementing this scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

Since, Mahatma Gandhi NREGS is a demand driven programme, no target is made for total number of persondays to be generated in a financial year. The “agreed to” Labour Budget for current financial year 2021-22 is 278.32 persondays. The Ministry does periodic revision of the “Agree to” Labour Budget of States/UTs in consultation with States/UTs as per their demand and performance so as to provide work in time to every wage seeker on demand for work.

During current financial year 2021-22, (as on 16.07.2021), a total of 120.49 crore person-days have been generated. States/UTs-wise detail of persondays generated under Mahatma Gandhi NREGS during the current financial year 2021-22 (as on 16.07.2021) is given at **Annexure-I**.

(b): Mahatma Gandhi NREGA, Being a demand driven programme, no State/UT-wise financial allocation is made. The details of State/UT-wise fund released by Central Government during the last financial year 2020-21 are given at **Annexure-II**.

(c): The responsibility of implementation of Mahatma Gandhi NREGA is vested with the Government of States /UTs. The Ministry has a comprehensive system of monitoring and review mechanism for Mahatma Gandhi NREGS. Some of the important elements of the above framework are listed below:

(i) The Ministry regularly reviews the performance of the implementation of Mahatma Gandhi NREGS in States/UTs through various media viz., Mid-Term Review, Labour Budget meetings, Labour Budget Revision meetings, programme review meetings. Central Employment Guarantee Council and State Employment Guarantee Councils periodically monitor implementation of the programme.

(ii) National Level Monitors, Common Review Missions and Officers of the Ministry visit States/UTs at regular interval to review implementation of the programme. After the field visits, the findings/shortcomings and recommendations are shared with the States/UTs for appropriate action at their end.

(iii) Auditing Standards have been issued and States/UTs have been advised to establish independent Social Audit Units, conduct Social Audit as per Audit of Scheme Rules and training of Village resource persons for conducting Social Audit etc. Internal Audit Teams of the Department also conduct regular audit.

(iv) All grievances/ complaints received in the Ministry are forwarded to the concerned States/UTs for taking appropriate action including investigation, as per law.

(v) Steps have been taken to strengthen transparency and accountability which include geo-tagging of assets, Direct Benefit Transfer (DBT), National electronic Fund Management System (NeFMS), Aadhar Based Payment System (ABPS), Software for Estimate Calculation using rural rates for Employment (SECURE) and appointment of Ombudsperson in every district of States/UTs.

**Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No.348
dated 20.07.2021**

**Person-days generated under Mahatma Gandhi NREGS during the FY 2021-22
(as on 16.07.2021)**

(Figure in crore)

S. No.	States/UTs	Person-days generated
1	ANDHRA PRADESH	18.35
2	ARUNACHAL PRADESH	0.13
3	ASSAM	2.74
4	BIHAR	7.74
5	CHHATTISGARH	6.89
6	GOA	0.00114
7	GUJARAT	3.00
8	HARYANA	0.48
9	HIMACHAL PRADESH	0.80
10	JAMMU AND KASHMIR	0.26
11	JHARKHAND	4.45
12	KARNATAKA	5.90
13	KERALA	0.73
14	LADAKH	0.00132
15	MADHYA PRADESH	13.72
16	MAHARASHTRA	2.26
17	MANIPUR	0.03
18	MEGHALAYA	0.28
19	MIZORAM	0.69
20	NAGALAND	0.35
21	ODISHA	8.04
22	PUNJAB	1.24
23	RAJASTHAN	8.62
24	SIKKIM	0.07
25	TAMIL NADU	7.17
26	TELANGANA	9.80
27	TRIPURA	1.07
28	UTTAR PRADESH	6.93
29	UTTARAKHAND	0.46
30	WEST BENGAL	8.29
31	ANDAMAN AND NICOBAR	0.0021
32	LAKSHADWEEP	0.00
33	PUDUCHERRY	0.009
34	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00
	Total	120.49

Source: Management Information System

Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No.348 dated 20.07.2021

Central funds released under Mahatma Gandhi NREGA during the financial year 2020-21

(Rs. In crore)

S. No.	States/UTs	Central funds released
1	ANDAMAN AND NICOBAR	4.86
2	ANDHRA PRADESH	10365.48
3	ARUNACHAL PRADESH	348.95
4	ASSAM	2636.07
5	BIHAR	6647.26
6	CHHATTISGARH	4144.19
7	GOA	0.91
8	GUJARAT	1513.90
9	HARYANA	776.67
10	HIMACHAL PRADESH	964.98
11	JAMMU AND KASHMIR	1166.63
12	JHARKHAND	3490.25
13	KARNATAKA	5605.48
14	KERALA	4300.32
15	LADAKH	22.49
16	LAKSHADWEEP	0.00
17	MADHYA PRADESH	9225.40
18	MAHARASHTRA	1639.78
19	MANIPUR	737.57
20	MEGHALAYA	1286.63
21	MIZORAM	576.81
22	NAGALAND	483.82
23	ODISHA	5409.50
24	PUDUCHERRY	27.13
25	PUNJAB	1287.86
26	RAJASTHAN	9129.03
27	SIKKIM	101.54
28	TAMIL NADU	8941.26
29	TELANGANA	4163.57
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00
31	TRIPURA	1199.93
32	UTTAR PRADESH	12257.35
33	UTTARAKHAND	908.89
34	WEST BENGAL	10993.56
	Total	110358.06

Source: Management Information System